

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.151 of 2016 (SZ)

Applicant(s)	Respondent(s)
1.Radhakrishnan K U Karolil, Puthuvyppe	1. Union of India, rep. by the MoEF thro. Its Principal Secretary, New Delhi
2. K.S. Murali, Kannanveetil Puthuvyppe	2. State of Kerala, rep by its Secretary Dept. Of Environment & Climate Change, Thiruvananthapuram
	3. State Coastal Zone Management Authority Rep. by its Chairman, Thiruvananthapuram
	4. SEIAA, Thiruvananthapuram - deleted
	5. Elankunnappuzha Grama Panchayat, rep By its President
	6. Indian Oil Corporation Ltd, rep. by its Senior Manager, Ernakulam
Counsel appearing for applicant	Counsel appearing for respondents
M/s. Neha Miriam Kurian	Mr. G.M. Syed Nurullah Sheriff for R1 M/s. A.S. Suvitha for R2 Mr.T.N.C. Kaushik for R3 Mr. Harish Vasudevan for R4 M/s. King & Patridge & M. Vijayan Mr. M. Kumaresan for R5

Appeal No.23 of 2017

Appellant(s)	Respondent(s)
Radhakrishnan K.U Puthuvyppe and another	Union of India Rep. by the Ministry of Environment and Forest, New Delhi and others
Counsel appearing for applicant	Counsel appearing for respondents
M/s. Yogeshwaran Neha Miriam Kurian	Mr. G.M. Syed Nurullah Sheriff for R1

M/s. King & Patridge & M. Vijayan
Mr. M. Kumaresan for R2

Note of the Registry	Orders of the Tribunal
Item.No.1&2	<p data-bbox="410 486 737 521">Date: 24 August, 2017</p> <p data-bbox="410 585 1382 693">We have heard Mr.T.Mohan, learned counsel appearing for the applicant in Application.No.151 of 2016.</p> <p data-bbox="410 758 1382 865">For reply by learned Senior Counsel Mr.Masilamani, post these matters on 30.08.2017 as the first case.</p> <p data-bbox="967 1032 1370 1104">....., JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="1013 1344 1377 1416">.....EM (Shri P.S. Rao)</p>